

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 &
IA NO. 671 OF 2016**

AND

**APPEAL NO. 333 OF 2016 &
IA NO. 711 OF 2016**

Dated : 11th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 322 OF 2016 &
IA NOS. 671 OF 2016**

M/s Ultratech Cement Ltd.

...Appellant(s)

Vs.

**Karnataka Electricity Regulatory
Commission**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Darpan for R.1

**APPEAL NO. 333 OF 2016 &
IA NO. 711 OF 2016**

JSW Steel Ltd.

...Appellant(s)

Vs.

**Karnataka Electricity Regulatory
Commission**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Darpan for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.12.2018.**

(S.D. Dubey)
Technical Member

Ts/js

(Justice Manjula Chellur)
Chairperson